

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5494  
ANSWERED ON:27.04.2015  
CIVIL AVIATION SECURITY CONSULTANT BODY  
Khuba Shri Bhagwanth

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has set up a civil aviation Security consultant body;
- (b) if so, the details thereof including the details of its members and the criteria adopted for their selection; and
- (c) the fresh measures taken by the Government for strengthening security in planes?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) : No, Madam.

(b) : Does not arise in view of reply to Part (a) above.

(c) : There is a regulatory authority under Ministry of Civil Aviation viz. Bureau of Civil Aviation Security (BCAS) which looks after the security aspects of Civil Aviation. BCAS, through AVSEC Orders/ Circulars continuously strengthens the security measures in response to situation and circumstances to measure/control security issues of the sector. The existing security measures are inspected/assessed from time to time commensurate with the threat and risk. There are five National Civil Aviation Security documents that detail the procedure and guidelines for handling various security related issues.